

HR-11011/1/2021-HR-FSSAI  
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(मानव संसाधन विभाग)  
एफडीए भवन, कोटला रोड, नई दिल्ली 002 110 -

ईमेल आईडी : [estt@fssai.gov.in](mailto:estt@fssai.gov.in)

संपर्क संख्या 1679 2323 011 :

Dated: 23.02.2026

**Office Order No. 24/2026**

Subject : Constitution of Internal Complaints Committee (ICC) at Food Safety and Standards Authority of India, HQ, New Delhi -reg.

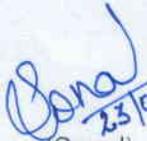
In partial modification of Office Order No. 158/2024 dated 21.05.2024 and in pursuance of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, **Smt. Kavitha Ramasamy, Joint Director, FSSAI**, has been nominated as the **Presiding Officer** of the Internal Complaints Committee (ICC), FSSAI (HQ), in place of Ms. Sweety Behera, Director, whose tenure has been completed.

2. Accordingly, the Internal Complaints Committee (ICC), FSSAI (HQ) shall comprise the following members with effect from the date of issue of this Order:

S. No.	Name & Designation	Position in ICC	Date of Nomination
1.	Smt. Kavitha Ramasamy, Joint Director	Presiding Officer	23.02.2026
2.	Shri Nilesh Kumar Ojha, Deputy Director	Member	29.09.2023
3.	Ms. Smita Singh, Assistant Director	Member	21.05.2024
4.	Ms. Hazel Siromani, Freelance Editor	External Member	29.09.2023

3. The Presiding Officer and Members shall hold office for a period in accordance with the provisions of Section 4(3) of the said Act or until further orders, whichever is earlier.

4. This issues with the approval of the Competent Authority.

  
23/02/2026  
(Sonal)

Administrative Officer

To:-

- The Presiding Officer and Members of the committee
- IT Division, FSSAI, HQ- for necessary updation on FSSAI's website and e-office.

Copy forwarded for information to:

- O/o Chairperson, FSSAI
- O/o CEO, FSSAI
- FR Section, DoHFW, MoHFW